

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS  
- ISSUED.

ROC.NO.413/2019-B.SPL.

NOTIFICATION NO.382-B.SPL.

DATED:26.04.2019.

The High Court made the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

| SL NO. | NAME AND DESIGNATION OF THE OFFICER  | POSTED AS  | HAND OVER CHARGE OF HIS/HER POST TO            | TO TAKE CHARGE OF HIS/HER POST FROM                  |
|--------|--|--|--|--|
| (1)    | (2)  | (3)  | (4)  | (5)  |
| 1.     | Sri M.Kasi Viswanadha Achary,<br>Junior Civil Judge, Alur,<br>Kurnool District.              | Special Judicial Magistrate of First Class for Railways,<br>Guntur<br>(post kept vacant)                   | II Addl. Junior Civil Judge,<br>Adoni.         | IV Addl. Junior Civil Judge,<br>Guntur.              |
| 2.     | Sri P.S.V.B.Krishna Sai Teja,<br>Prl. Junior Civil Judge,<br>Bobbili, Vizianagaram District. | Prl. Junior Civil Judge,<br>Narsapur,<br>West Godavari District,<br>VICE Smt. A.Sunitha Rani, Transferred. | Addl. Junior Civil Judge, Bobbili.             | Addl. Junior Civil Judge, Narsapur.                  |
| 3.     | Sri B.Kiran Kumar,<br>Junior Civil Judge,<br>Rayadurg, Ananthapuram District.                | Junior Civil Judge,<br>Atmakur,<br>Nellore District<br>(post kept vacant)                                  | Junior Civil Judge,<br>Kalyandurg.             | Prl. Junior Civil Judge, Kovur,<br>Nellore District. |
| 4.     | Ms. C.Haripriya,<br>Addl. Junior Civil Judge,<br>Hindupur, Ananthapuram District.            | Addl. Junior Civil Judge, Amalapuram,<br>East Godavari District<br>VICE Sri M.Pavan Kumar, transferred.    | Prl. District and Sessions Judge,<br>Hindupur. | Sri M.Pavan Kumar.                                   |



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| 5.  | On relief,<br>Sri M.Pavan Kumar,<br>Addl. Junior Civil<br>Judge, Amalapuram,<br>East Godavari District | Prl. Junior Civil Judge,<br>Amalapuram, East<br>Godavari District<br>(post kept vacant)                            | --   | Will regularly<br>assume charge as<br>Prl. Junior Civil<br>Judge,<br>Amalapuram,<br>which post he is<br>holding full<br>additional charge.     |
| 6.  | Smt. K.Aruna,<br>Addl. Junior Civil Judge,<br>Kadiri, Ananthapuram<br>District.                        | VI Addl. Junior Civil<br>Judge, Guntur<br>(post kept vacant)   | Prl. Junior Civil<br>Judge, Kadiri.        | II Addl. Junior<br>Civil Judge,<br>Guntur.   |
| 7.  | Sri K.Narendra Reddy,<br>Prl. Junior Civil Judge,<br>Penukonda, Ananthapuram<br>District               | II Addl. Junior Civil<br>Judge, Sattenapalli,<br>Guntur District<br>VICE Ms. P.Sanathi,<br>transferred.            | Addl. Junior Civil<br>Judge,<br>Penukonda. | Ms.P.Sanathi.  |
| 8.  | On relief,<br>Ms. P.Sanathi, II Addl.<br>Junior Civil Judge,<br>Sattenapalli, Guntur<br>District.      | Prl. Junior Civil Judge,<br>Sattenapalli,<br>Guntur District<br>(post kept vacant)                                 | --   | I Addl. Junior<br>Civil Judge,<br>Sattenapalli.  |
| 9.  | Sri V.Vijaya Kumar<br>Reddy,<br>Junior Civil Judge,<br>Palamaner, Chittoor<br>District                 | Addl. Junior Civil<br>Judge,<br>Chilakaluripet,<br>Guntur District<br>VICE Sri T.Vasudevan,<br>transferred.        | Addl. Junior Civil<br>Judge, Punganur.     | Sri T.Vasudevan.   |
| 10. | On relief,<br>Sri T.Vasudevan,<br>Addl. Junior Civil<br>Judge, Chilakaluripet,<br>Guntur District.     | Prl. Junior Civil Judge,<br>Chilakaluripet,<br>Guntur District<br>(post kept vacant)                               | --   | Will regularly<br>assume charge as<br>Prl. Junior Civil<br>Judge,<br>Chilakaluripet,<br>which post he is<br>holding full<br>additional charge. |
| 11. | Smt. T.Jyothsna Devi,<br>Addl. Junior Civil Judge,<br>Gurazala, Guntur District                        | Addl. Junior Civil<br>Judge, Peddapuram,<br>East Godavari District,<br>VICE<br>Smt. Ch.Sunandamma,<br>transferred. | Prl. Junior Civil<br>Judge Macherla.       | Smt.<br>Ch.Sunandamma.   |
| 12. | Smt. Ch.Sunandamma,<br>Addl. Junior Civil<br>Judge, Peddapuram,<br>East Godavari District,             | Prl. Junior Civil Judge,<br>Peddapuram,<br>East Godavari<br>District<br>(post kept vacant)                         | --   | Will regularly<br>assume charge as<br>Prl. Junior Civil<br>Judge,<br>Peddapuram,<br>which post she is<br>holding full<br>additional charge.    |



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| 13. | Sri V.Gopala Krishna,<br>I Addl. Junior Civil<br>Judge, Sattenapalli,<br>Guntur District  | Junior Civil Judge,<br>Prathipadu,<br>East Godavari District<br>(post kept vacant).   | II Addl. Junior<br>Civil Judge,<br>Sattenapalle,   | Prl. Junior Civil<br>Judge,<br>Pithapuram, East<br>Godavari<br>District. |
| 14. | Sri P.Srinivas,<br>Junior Civil Judge,<br>Kamalapuram, Kadapa<br>District.  | Addl. Junior Civil<br>Judge, Chodavaram,<br>Visakhapatnam District<br>(post kept vacant)  | Prl. Junior Civil<br>Judge,<br>Proddatur.  | Prl. Junior Civil<br>Judge,<br>Chodavaram,<br>Visakhapatnam<br>District. |
| 15. | Smt. K.Bhargavi,<br>Junior Civil Judge,<br>Pathikonda, Kurnool<br>District.   | I Addl. Junior Civil<br>Judge, Adoni,<br>Kurnool District<br>(post kept vacant)   | II Addl. Junior<br>Civil Judge,<br>Adoni.  | Prl. Junior Civil<br>Judge, Adoni,<br>Kurnool District.                  |
| 16. | Kum. S.Mani,<br>Junior Civil Judge,<br>Pathapatnam, Srikakulam<br>District.   | Rent Controller-cum-IV<br>Addl. Junior Civil<br>Judge-cum-X Addl.<br>M.M., Visakhapatnam<br>VICE<br>Smt. K.Saradamba,<br>transferred. | She shall handover<br>charge of her post<br>to Junior Civil<br>Judge,<br>Narasannapet.<br>Further she shall<br>handover charge of<br>the post of Junior<br>Civil Judge, Kottur<br>which post she is<br>holding FAC to<br>Junior Civil Judge,<br>Amadalavalasa. | Smt.<br>K.Saradamba.   |
| 17. | On relief,<br>Smt. K.Saradamba,<br>Rent Controller-cum-IV<br>Addl. Junior Civil<br>Judge-cum-X Addl.<br>M.M., Visakhapatnam.        | Prl. Junior Civil<br>Judge-cum-<br>Metropolitan<br>Magistrate,<br>Visakhapatnam<br>(post kept vacant)                                 | --   | III Addl.<br>Junior Civil<br>Judge,<br>Visakhapatnam.                    |
| 18. | Kum. L.Annapurnasri,<br>Prl. Junior Civil Judge,<br>Anakapalle,<br>Visakhapatnam District   | Special Judicial<br>Magistrate of First<br>Class, Excise Court,<br>Machilipatnam,<br>Krishna District<br>(post kept vacant)           | I Addl. Junior<br>Civil Judge,<br>Anakapalle.  | II Addl. Junior<br>Civil Judge,<br>Machilipatnam,<br>Krishna District.   |
| 19. | Ms. Sake Jyothi,<br>Junior Civil Judge,<br>Srungavarapukoda,<br>Vizianagaram District   | Junior Civil Judge,<br>Aluru,<br>Kurnool District,<br>VICE Sri M.Kasi<br>Viswasnatha Achary,<br>transferred.                          | Junior Civil<br>Judge,<br>Kothavalasa.   | II Addl. Junior<br>Civil Judge,<br>Adoni, Kurnool<br>District.           |
| 20. | Smt. K.Sarada,<br>Prl. Junior Civil Judge-<br>cum-Judicial Magistrate<br>of First class,<br>Parvathipuram,<br>Vizianagaram District | Judicial Magistrate of<br>First Class, Paderu,<br>Visakhapatnam District<br>(post kept vacant)  | Addl. Junior Civil<br>Judge,<br>Parvathipuram.   | Prl. Junior Civil<br>Judge,<br>Chodavaram,<br>Visakhapatnam<br>District. |

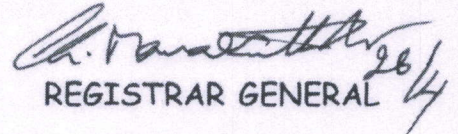


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| 21. | Sri D.Vijaya Saradhi Raju,<br>Prl. Junior Civil Judge,<br>Tanuku, West Godavari District  | Prl. Junior Civil Judge,<br>Narsaraopet,<br>Guntur District<br>(post kept vacant)                              | I Addl. Junior Civil Judge,<br>Tanuku.   | Junior Civil Judge,<br>Vinukonda,<br>Guntur District   |
| 22. | Smt. A.Sunitha Rani,<br>Prl. Junior Civil Judge,<br>Narsapur, West Godavari District  | II Addl. Junior Civil Judge,<br>Narsaraopet,<br>Guntur District<br>(post kept vacant)                          | Addl. Junior Civil Judge,<br>Narsapur.   | II Addl. Junior Civil Judge,<br>Sattenapalli,<br>Guntur District.  |
| 23. | Smt. M.Vijaya Rameswari,<br>II Addl. Junior Civil Judge,<br>Bhimavaram, West Godavari District  | Addl. Junior Civil Judge,<br>Parvathipuram,<br>Vizianagaram District<br>VICE Sri C.Madhubabu,<br>transferred.  | I Addl. Junior Civil Judge,<br>Bhimavaram.                                       | Sri C.Madhubabu.   |
| 24. | On relief,<br>Sri C.Madhubabu,<br>Addl. Junior Civil Judge,<br>Parvathipuram,<br>Vizianagaram District.   | Prl. Junior Civil Judge,<br>Parvathipuram,<br>Vizianagaram District,<br>VICE Smt. K.Sarada,<br>transferred.    | --   | Will regularly assume charge as<br>Prl. Junior Civil Judge,<br>Parvathipuram,<br>which post he is holding full<br>additional charge on transfer of<br>Smt. K.Sarada.       |
| 25. | Smt. G.V.L.Saraswathi,<br>Formerly Junior Civil Judge,<br>Naidupet, Nellore District<br>(under suspension), who is<br>reinstated in to service after<br>revocation of her suspension. | Prl. Junior Civil Judge,<br>Avanigadda,<br>Krishna District<br>(post kept vacant)                              | --   | Addl. Junior Civil Judge,<br>Avanigadda,<br>Krishna District.  |
| 26. | Sri Muzeeb Pasapala Syed,<br>Junior Civil Judge,<br>Kuppam, Chittoor District.  | Junior Civil Judge,<br>Venkatagiri,<br>Nellore District.<br>(post kept vacant)                                 | Addl. Junior Civil Judge,<br>Punganur.   | Prl. Junior Civil Judge,<br>Gudur,<br>Nellore District.  |
| 27. | Smt. N.Radhika,<br>Special Judicial Magistrate of<br>First Class, Excise Court,<br>Vizianagaram.  | I Addl. Junior Civil Judge,<br>Tanuku, West Godavari District<br>VICE Sri K.Siva Shankar,<br>transferred.      | Judicial Magistrate of<br>First Class,<br>Special Mobile Court,<br>Vizianagaram. | I Addl. Junior Civil Judge,<br>Tanuku.   |
| 28. | On relief,<br>Sri K.Siva Shankar,<br>I Addl. Junior Civil Judge,<br>Tanuku, West Godavari District.   | Prl. Junior Civil Judge,<br>Tanuku, West Godavari District,<br>VICE Sri D.Vijaya Saradhi Raju,<br>transferred. | --   | Shall regularly assume charge as<br>Prl. Junior Civil Judge,<br>Tanuku,<br>which post he is holding full<br>additional charge on transfer of<br>Sri D.Vijaya Saradhi Raju. |



The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts on or before **30.04.2019** and join in their new posts on or before **07.05.2019** without fail.
  2. The Officers viz., Sri B.Kiran Kumar, Ms. C.Haripriya, Smt. K.Aruna, Sri K.Narendra Reddy, Sri V.Vijaya Kumar Reddy, Smt. T.Jyothsna Devi, Sri V.Gopala Krishna, Sri P.Srinivas, Smt. K.Bhargavi, Kum. S.Mani, Kum. L.Annapurnasri, Ms. Sake Jyothi, Smt. K.Sarada, Sri D.Vijaya Saradhi Raju, Smt. A.Sunitha Rani, Smt. M.Vijaya Rameswari, Sri Muzeeb Pasapala Syed and Smt. N.Radhika are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since those officers are transferred to the present stations at their request.
  3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
  4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
  5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL

To

1. The officers concerned.
2. Icharge Officers concerned.
3. The Prl. Secretary to Hon'ble the Acting **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.



9. **THE I ADDL. DISTRICT JUDGES:**  
Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
10. The Pay and Accounts Officer, Andhra Pradesh.
11. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)**  
Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and Eluru.
12. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.